PART II—Section 3—Sub-section (ii)

PUBLISHED BY AUTHORITY

S.O. 1782(E).—In pursuance of Section 3 of the National Commission for Women Act, 1990 (20 of 1990) the Central Government hereby nominates Ms. Mamta Sharma as Chairperson of National Commission for Women.

2. Ms. Mamta Sharma shall hold office for a period of three years from the date of assumption of charge of office or until further orders, whichever is earlier.

[F. No. 9-7/2009-WW(Vol. II)(Pt.)]

PREETI MADAN, Jt. Secy.